

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

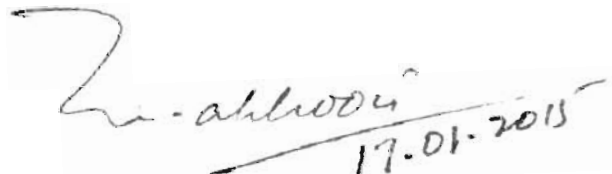
ORDER

No. 1059

Dated: 17.01.2015

Mrs. Kaneez Fatima, District & Sessions Judge (Special Judge Anti -Corruption for CBI cases, Jammu) whose services have been placed at the disposal of Hon'ble the Chief Justice (Acting), is hereby posted as Registrar General, High Court of Jammu and Kashmir with immediate effect.

By Order.



(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice (A)

No. 3152-61/PS

Dated: 17.01.2015

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
- 3-4) Registrar Judicial, High Court of J&K, Jammu/Srinagar.
- 5-6) Joint Registrar Judicial, High Court of J&K, Jammu/ Srinagar.
.....for information.
- 7) Secretary to Hon'ble the Chief Justice (Acting).
...for information of His Lordship
- 8) Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship.
- 9) Incharge NIC, for uploading the same on the High Court website.


Principal Secretary to
Hon'ble the Chief Justice (A)